

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY-EIGHTH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

EIGHTH LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Eighth Lok Sabha)

SIXTY-FIRST REPORT

(Presented on 15-3-1989)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Sixty-first Report.

2. The Committee met on 13 March, 1989 for—

I. Reconsideration of classification of the following Bills:—

- (1) The Rice-Milling Industry (Regulation) Amendment Bill, 1986 (*Amendment of section 3, etc.*) by Shri K. S. Rao.
- (2) The Essential Commodities (Amendment) Bill, 1987 (*Amendment of sections 6C and 10A*) by Shri K. S. Rao.

II. Allocation of time under rule 294(1)(e) of the Rules of Procedure to the Resolutions at item Nos. 2 and 3 set down in the List of Business for Friday, 17 March, 1989.

Reconsideration of the classification of Bills

3. The Committee considered the request of Shri K. S. Rao to reconsider their earlier decisions (*vide* Twenty-first and Fiftieth Reports) regarding the classification of the following Bills from category 'B' to category 'A':—

- (1) The Rice-Milling Industry (Regulation) Amendment Bill, 1986 (*Amendment of section 3, etc.*)
- (2) The Essential Commodities (Amendment) Bill, 1987 (*Amendment of sections 6C and 10A*).

4. On reconsideration, the Committee did not see any justification for altering the original categorisation of both the Bills.

Allocation of time to Resolutions

5. The Committee recommend allocation of time to resolutions as follows:—

- (1) Resolution by Shrimati Geeta Mukherjee regarding measures to end crime against women. 2 hours
- (2) Resolution by Shri Basudeb Acharia regarding subsidence in Raniganj Coal Mines. 2 hours

Recommendations

6. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 5 above, be agreed to by the House.

M. THAMBI DURAI,

Chairman.

*Committee on Private Members'
Bills and Resolutions.*

NEW DELHI;

13 March, 1989

22 Phalgun, 1910 (*Saka*)

MGIPMRND—2752 LS—15-3-89—460.